Form DVAT 16

## Delhi Value Added Tax Rules, 2005

## <sup>1</sup>Annexure - 2B (See instruction 6)

## SUMMARY OF SALE / OUTWARD BRANCH TRANSFER REGISTER (Month-wise)

(To be filled along with return)

Name of the Dealer:

Address

TIN

Sale for the tax period : From \_\_\_\_\_ to \_\_\_\_\_

## Summary of Sales (As per DVAT-31)

Sr. No.	Month	Buyer's TIN	Buyer's Name	Inter-state Branch / Consignment transfer	Exports out of India
1	2	3	4	5	6
		-	- -		

Inte	er State Sales		Local Sales			
Sale Price (excluding CST)	Central Sales Tax	Total (7+8)	Sale Price (excluding tax)	Output Tax	Total (10+11)	
7	8	9	10	11	12	
2000 - A				`		
					<u></u>	
Total						

Note : Sales made to un-registered dealers may be reported in one row for a month.

Signature of Dealer / Authorized Signatory

Inserted vide Notification No. F.3(27)/Fin.(T&E)/2009-10/asf/99; dated 07.05.2010

Earlier Form DVAT 16 was substituted vide notification no. F.3(22)/Fin.(T&E)/2006-07/ dsfte/344-353 dated 07.09.2006 w.e.f. 07.09.2006.